

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|----------|-----------|-----------------|---|--|
| CP(IB) No.29/ BB/17 | - | Admission | Rule-6 of IB | AMP Communication Pvt. Ltd., Vs LE Ecosystem Technology India Pvt. Ltd. | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|--|-----------|
| 1) | SUHARS SHENOT +91 9986643791 | AMP COMMUNICATIONS PUT. LTD. OPERATIONAL CREDITOR CRETITIONER) | |
| | | PRAGATI LAW CHAMBERS B'LORE SOO OOI | |

Counsel for petitioner is present. He requested time to inform the name of IRP as process is still going on seeking his consent, etc.

List it on 11.07.2017.

MEMBER (J)

MEMBER (T)